

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 82 OF 2019 &
IA NO. 1008 OF 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

INOX Air Products Private Limited **...Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Dipali Sheth

Counsel for the Respondent(s) : Mr.Pratiti Rungta for R-1

Ms. Ashish Singh

Mr. Anup Jain

Ms. S. Rama for R-2

Mr. Anand K. Ganesan for R-3

ORDER

List the matter for hearing on **31.10.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson